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## Veenadeepak Vs State

Court: Madras High Court

Date of Decision: March 28, 2024

Acts Referred: Narcotic Drugs And Psychotropic Substances Act, 1985 â€" Section 8(c), 20(b)(ii)(A)

Tamil Nadu Prohibition Act, 1937 â€" Section 4(1)(a), 4(1A)(ii)

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: B.Sundarapandiyan, L.Baskaran

**Judgement**